

IN THE HIGH COURT OF JUDICIATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 88 OF 2002.

In the matter of Companies Act I of 1956;

**-AND-**

In the matter of Section 433 and 434  
of the Companies Act I of 1956;

**-AND-**

In the matter of **M/s.Delta (Worldwide)  
Maschinen Fabrik (Pvt)Ltd.**, an existing Company  
within the meaning of the Companies Act I of 1956  
having its Regd.Office at 102, Panch Dhara,  
Off. Yari Road, Versova, Mumbai – 400 061.

..Respondent- Company.

**ATUL HIMMATLAL SHAH,**

)  
an Adult of Bombay Indian Inhabitant doing and carrying )

)  
on his business in the name and style of )

)  
M/s. Umang Enterprise at " Ratnakar", 'B' Wing, )

)  
Flat No. 204, Plot No. A1, Sector No.1, Mahavir Nagar, )

)  
Dahanukar Wadi, Kandivali (West), Mumbai – 400 067 as )

)  
sole proprietor thereof. )

) ... Petitioner.

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM  
AS A LIQUIDATOR**

To,

The Official Liquidator,  
High Court,  
Bombay.

Order pronounced on 29th day of June 2010, by the Hon'ble Company Judge  
**Shri S.J.Vazifdar** for the appointment of the Official Liquidator as Liquidator of the  
undermentioned Company :-

...2/-

NAME OF THE COMPANY : **M/S.DELTA (WORLDWIDE)  
MASCHINEN FABRIK (PVT).LTD.,**

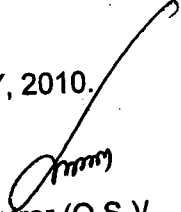
REGISTERED OFFICE AT : 102, Panch Dhara,  
Off. Yari Road, Versova, Mumbai – 400 061

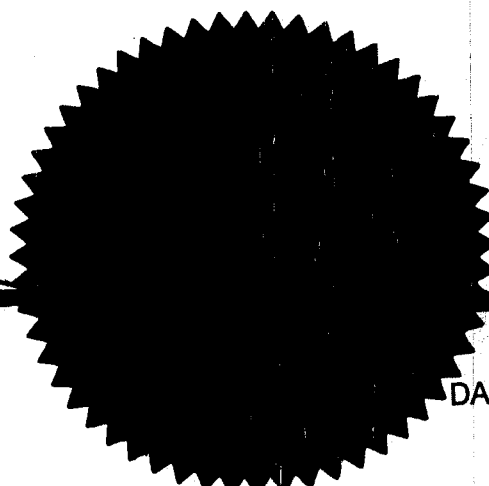
PETITIONER'S ADVOCATE : Mr.Pankaj S.Shah

DATE OF THE PRESENTATION : 1<sup>st</sup> November 2001.  
OF THE PETITION.

Copies of the Minutes of the Order passed in Company Petition  
No.88 of 2002 and Petition alongwith Affidavit-in-support are enclosed.

DATED THIS 19<sup>th</sup> DAY OF JULY, 2010.

  
For Registrar (O.S.)/  
Prothonotary & Senior Master

  
DATED THIS -----DAY OF JULY, 2010

NOTE :- It will be the duty of the persons as are liable to make out  
or to concur in making out a statement of affairs under Section 454  
to attend on the Official Liquidator at such time and place as he may  
appoint and to give him all information he may require.

CC To :-

- 1) The Registrar of Companies,  
Ministry of Corporate Affairs,  
100, Everest Building, Marine Lines  
Mumbai – 400 020.

IN THE HIGH COURT OF JUDICIATURE  
AT BOMBAY  
ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 88 OF 2002.

Atul H. Shah. .. Petitioner.

-Versus-

M/s.Delta (Worldwide)  
Maschinen Fabrik  
Pvt.Ltd.

... Respondents.

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NOTIFICATION

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DATED THIS 13<sup>th</sup> DAY OF JULY, 2010.

COMPANY REGISTRAR,  
HIGH COURT, ORIGINAL SIDE,  
BOMBAY.